

ITEM NO.109

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 906-908/2026

RAJENDRA (DEAD) THROUGH LRS & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 257844/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 178079/2023 - CONDONATION OF DELAY IN FILING
 IA No. 93706/2017 - EXEMPTION FROM FILING O.T.
 IA No. 194641/2023 - EXEMPTION FROM FILING O.T.
 IA No. 194639/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
 ANNEXURES

WITH

C.A. No. 1452/2026 (III-A)

IA No. 10435/2018 - EXEMPTION FROM FILING O.T.

Date : 15-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
 HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Parthiv Goswami, Sr. Adv.
 Ms. Parul Shukla, AOR
 Ms. Shubhangi Pandey, Adv.
 Ms. Atiga Singh, Adv.
 Mr. Gladson Rodrigues, Adv.

Mr. Naresh Kumar, AOR

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR
 Mr. Abhinav Singh, Adv.

Mr. Ravindra Kumar, Sr. Adv.
 Mr. Binay Kumar Das, AOR
 Ms. Priyanka Das, Adv.
 Ms. Neha Das, Adv.
 Mr. Shivam Saxena, Adv.

Mr. Soumya Chakraborty, Sr. Adv.
 Mr. Ajay Singh, Adv.
 Mr. Lokesh Kumar Choudhary, AOR
 Ms. Mukteshwari Shukla, Adv.
 Mr. Himanshu Shukla, Adv.
 Mr. Shubham Singh, Adv.

Mr. Dinesh Kumar Yadav, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. As prayed, re-list the appeals next week.
2. Interim order, passed earlier, shall continue till the next date of hearing.

**(JATINDER KAUR)
P.S. to REGISTRAR**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**